

# **NOTICE**

As directed, kindly take notice that Hon'ble Mr. Justice Ansul will take up the following case tomorrow i.e. on 7<sup>th</sup> May, 2026 at 10:30 A.M. in Court No. 312 (Cent. Building).

## **TO BE MENTIONED**

1. CR. MISC./30111/2026  
302,366A,34 R.BAIL-1

2 MUKHTAR ALAM @ MUKHTAR  
VS THE STATE OF BIHAR

PRIYANKA SINGH  
EASHITA RAJ  
RIZWANUL JAMA KHAN  
AVIJEET KUMAR RAHUL  
ADITYA RAJ SINGH

AMITESH KUMAR

**Patna High Court**  
**Dated, 6<sup>th</sup> May, 2026**

**By order of Hon'ble Court**

**Sd/-**

**(Pranaw Shankar)**  
**Joint Registrar (List)**

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